

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 450 of 2018**

Bhagwati Devi and others ... .. Appellants

Versus

State of Bihar and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellants: Mr. Sanjay Kumar Thakur, Advocate

For the State: Mr. Sachin Kumar, Addl. A.G.-II

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**Oral Order**

**16/Dated: 26.03.2021**

As prayed on behalf of the State in presence of the learned counsel for the appellant, put up this case on 16.04.2021.

Office is directed to reflect the name of Mr. Sachin Kumar, learned A.A.G.-II, in the daily cause list of this case on behalf of the respondents-State henceforth.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**